

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.373
TO BE ANSWERED ON THE 26TH APRIL, 2016

DROUGHT RELIEF

373. SHRI DILIP PATEL:
SHRI GOPAL SHETTY:
SHRI AJAY MISRA TENI:
SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI):
SHRI LALLU SINGH:
SHRI C.R. CHAUDHARY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Union Government has received Memorandum from various drought affected States including Maharashtra, Uttar Pradesh, Telangana, Andhra Pradesh, Gujarat and Rajasthan requesting for Central Assistance to tackle the drought situation, if so, the details thereof along with the response of the Government thereto;
- (b) the time by which relief funds are likely to be allocated and released to these drought affected States;
- (c) whether the Government is considering to provide any special package to these drought affected States, if so, the details and status thereof, State-wise;
- (d) the details of the schemes/ programmes being implemented by the Government towards achieving drought - resistant agriculture in the country; and
- (e) the details of any other relief measures initiated/being initiated to tackle the ongoing drought along with the outcome thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI MOHANBHAI KUNDARIYA)

(a): During the year 2015-16, due to failure of monsoon and the resultant severe drought, Karnataka (both for Kharif and Rabi), Chhattisgarh, Madhya Pradesh, Maharashtra, Odisha, Telangana, Uttar Pradesh, Andhra Pradesh, Jharkhand and Rajasthan, had submitted Memoranda on drought seeking financial Assistance from National Disaster Response Fund(NDRF). The Inter-Ministerial Central Teams (IMCT) were promptly constituted and sent to drought affected areas in the States and submit their reports. Sub Committee of National Executive Committee (SC-NEC) examined the IMCT reports and submitted their recommendations for assistance to High Level Committee(HLC). The HLC has approved the quantum of assistance to drought hit states, the details of which are at **Annexure-I**.

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(b): During 2015-16, the net amount to be released after adjustment of State Disaster Response Fund(SDRF) balance in these states is Rs. 10,275.48 crore, which has been released to the states.

(c) to (e): The following measures have been taken to deal with the situation of drought:

- Intervention made in drought affected areas during 2015-16:

(i) Implementation of Diesel Subsidy Scheme for protective irrigation of crops;

(ii) Enhancement of ceiling on seed subsidy to partially recompense the farmer for the additional expenditure incurred in resowing and/or purchasing appropriate varieties of seeds;

(iii) Implementation of interventions on perennial horticulture crops under Mission for Integrated Development of Horticulture (MIDH);

(iv) Implementation of Additional Fodder Development Programme (AFDP) as a sub-scheme of Rashtriya Krishi Vikas Yojana (RKVY).

- Central Research Institute of Dryland Agriculture (CRIDA), in collaboration with State Agricultural Universities has prepared contingency plans for 600 districts for implementing location specific interventions to sustain agriculture production in the eventuality of any extreme climatic events.
- Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) has been launched with the objective of extending the coverage of irrigation in a focused manner. Under PMKSY focus has been given for: Creation of new water sources; Repair, restoration and renovation of defunct water sources; Construction of water harvesting structures, secondary & micro storage, ground water development and enhancing potentials of traditional water bodies at village level.
- Central Government has relaxed the norms under MGNREGA to provide additional employment of 50 days over and above the 100 days per household in the areas affected by natural calamities including drought for the current year.
- In order to protect farmers against crop failure due to natural calamities, pests & diseases, weather conditions, Government of India recently introduced the Pradhan Mantri Fasal Bima Yojana (PMFBY) for implementation from Kharif 2016.

The first installment of Central Share of SDRF for the year 2016-17 amounting Rs. 2551.875 crore has been released in advance to the 10 drought affected States.

ANNEXURE

Assistance from National Disaster Response Fund (NDRF) for Drought during 2015-16

(Rs. in crore)				
Sl. No.	Name of the State	Calamity	Assistance Sought by the State Government	Central Assistance approved by GoI (under NDRF)
1.	Karnataka-	Drought-K	3830.84	1540.20
2.	Karnataka	Drought-R	1417.14	#
3.	Chhattisgarh	Drought-K	6093.79	1276.25
4.	Madhya Pradesh	Drought -K	5114.53	2032.68
5.	Maharashtra	Drought -K	4002.82	3049.36
6.	Odisha	Drought-K	2344.99	815.00
7.	Telengana	Drought-K	2601.17	791.21
8.	Uttar Pradesh	Drought-K	2057.79	1304.52
9.	Andhra Pradesh	Drought-K	2000.56	433.77
10.	Jharkhand	Drought-K	2142.78	336.94
11.	Rajasthan	Drought-K	10537.02	1193.41
Total			42143.43	12773.34

#Proposal considered in the HLC meeting dated 22.4.2016.

K-Kharif

R-Rabi
